

Commissioner for Iron & Steel Producing stainless steel are as follows:

(1) West Bengal	(i)	M/s. Guest Keen Williams, Howrah.
	(ii)	M/s. Poddar Udyogs Ltd., Hooghly.
	(iii)	M/s. Indo-Japan Steels Ltd., Howrah.
	(iv)	M/s. Nipha Steel Ltd., Hooghly.
(2) Maharashtra	(i)	M/s. Mahindra UGINE Steel Co. Ltd., Raigad.
	(ii)	M/s. Firth (India) Steel Co. Ltd., Nagpur.
	(iii)	M/s. Mukand Ltd., Thane.
	(iv)	M/s. Ferro Alloys Corp. Ltd., Nagpur.
	(v)	M/s. Kalyani Steels Ltd., Mundhwa, Pune.
(3) Haryana	(i)	M/s. Haryana Steels & Alloys Ltd., Sonapat.
	(ii)	M/s. Pratap Steels, Bullabgarh.
	(iii)	M/s. Starwire India Ltd., Bullabgarh.
(4) Madhya Pradesh	(i)	M/s. Kusúm Ingot & Alloys Ltd., Indore.
	(ii)	M/s. Shri Ishwar Alloys & Steel Ltd., Indore.
	(iii)	M/s. Reliance Ispat Ind. Ltd., Dewas.
(5) Gujarat	(i)	M/s. Panchmahal Steel Ltd., Kalol.
	(ii)	M/s. Vikram Steel Ltd., Rajkot.
(6) Punjab	(i)	M/s. Punjab Concast Steel Ltd., Ludhiana.
	(ii)	M/s. Pratap Steel Rolling Mills (1935) Ltd., Amritsar.
(7) Rajasthan	(i)	M/s. Rathi Alloys & Steel Ltd., Alwar.
(8) Uttar Pradesh	(i)	M/s. Rathi Ispat Ltd., Ghaziabad.
(9) Goa	(i)	M/s. Marmogoa Steel Ltd., Marmogoa.
(10) Himachal Pradesh	(i)	M/s. Ashoke Alloys Steels Ltd., Sirmour.

In addition, Alloys Steels Plant, Durgapur, West Bengal of the Steel Authority of India Limited, the Visvesvaraya Iron and Steel Limited, Bhadravati, Karnataka and a number of small electric furnace units also produce stainless steel.

(b) to (d). As per the present industrial policy, iron and steel industry including stainless steel has been exempted from the provisions of compulsory licensing, barring certain locational restrictions. As such, no proposal to set up stainless steel plant is pending with Ministry of Steel.

Transportation Charges

3431. SHRI SATYAJITSINH DULIPSINH
GAEKWAD:
SHRI DINSHA PATEL:

Will the Minister of FOOD be pleased to state:

(a) whether the Union Government have taken any step to approve the transportation charges (including transportation of retailers) as approved by the State Governments in levy sugar price equalisation fund accounts;

(b) if so, the details thereof;

(c) whether the Union Government also propose to allow State Governments to claim Octroi and Insurance charges under levy sugar price equalisation fund as per earlier guidelines issued by the Union Government on October 28, 1972; and

(d) if so, the action taken or proposed to be taken by the Government in this regard?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC

DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV): (a) and (b). Transportation charges to wholesalers and retailers are allowed in accordance with the guidelines for fixing margins for wholesalers & retailers issued to State Governments. These guidelines also include actual transportation charges by road as approved by the State Government and certified by an authority appointed for the purpose limited to railway freight.

(c) and (d). Octroi and Insurance Charges are not reimbursible as per Government policy.

Newspapers published from Assam

3432. DR. PRABIN CHANDRA SARMA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the circulation of daily newspapers published from Assam as certified by the Press Registrar of India during each of the last three years;

(b) the quantity of newsprint allotted to each newspaper during the above period; and

(c) the new dailies and other magazines etc. that have come out in the State since 1990, year-wise with their circulation position?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM): (a) Circulation claim of every newspaper in the country is not assessed/verified as claimed in the Annual Statement every year by the Office of the Registrar of the Newspapers for India (RNI) in view of limited resources. Details of daily newspapers published from Assam whose circulation claim for the years 1992, 1993 & 1994 were certified assessed by the RNI during the last three years are enclosed as given in *Statement-I*.

(b) and (c). The requisite information is enclosed as *Statement II and III* respectively.

STATEMENT-I

Details of daily newspapers whose circulation claim for the year 1992, 1993 and 1994 have been certified/assessed during the last 3 years is as under

Sl. No.	Name of the publication	Language/periodicity	Place of publication	Circulation	
				Claimed	Assessed
1	2	3	4	5	6
For the year 1992					
1.	News Star	English/daily	Guwahati	14311	13402
2.	Janmabhoomi	Assamese/daily	Jorhat	39380	37586
3.	Eastern Clarion	English/daily	Jorhat	12015	11449
4.	Frontier Sun	English/daily	Silchar	NS	Unestablished
5.	News Front	English/daily	Guwahati	37336	35639
6.	Poorvanchal Prahari	Hindi/daily	Guwahati	NS	Unestablished
7.	Nutan Dainik	Assamese/daily	Guwahati	40480	39388
8.	Aravte Jyoti	Bengali/daily	Silchar	NS	Unestablished
9.	Sandhya Batori	Assamese/daily	Guwahati	15778	15190
10.	Poorvanchal	Assamese/daily	Guwahati	NS	Unestablished
For the year 1993					
1.	Nutan Dainik	Assamese/daily	Guwahati	40611	38775
2.	Present Times	English/daily	Guwahati	NS	Unestablished